even listening to my reply. ...(Interruptions)... Sir, let me have some order in the House. ...(Interruptions)...

MR. CHAIRMAN: Hon. Finance Minister, you will have ample opportunity to respond to each of them when you finally respond.

SHRIMATI NIRMALA SITHARAMAN: Yes, Sir, but this kind of a statement by a very senior Member of the House, the Leader of the Opposition, I think, is not acceptable. ...(Interruptions)... Let me answer the Members from TMC. ...(Interruptions)... Even yesterday, TMC questioned the Budget saying that nothing has been given to Bengal. ...(Interruptions)... Let me just highlight the fact that several schemes given by the hon. Prime Minister in the last ten years have not even been implemented in West Bengal. ...(Interruptions)...

MR. CHAIRMAN: Okay Madam, thank you. ... (Interruptions)...

SHRIMATI NIRMALA SITHARAMAN: Health insurance! ...(Interruptions)... And you have the audacity to ask me now. ...(Interruptions)...

MR. CHAIRMAN: Okay. ... (Interruptions)...

SHRIMATI NIRMALA SITHARAMAN: Bengal should correct its course. ...(Interruptions)...

MATTERS RAISED WITH PERMISSION

MR. CHAIRMAN: Hon. Members, 'Matters Raised with Permission'. ... (Interruptions)... Shrimati Mausam Noor. ... (Interruptions)...

DR. JOHN BRITTAS: Sir, one minute. ... (Interruptions)...

MR. CHAIRMAN: Please. ...(Interruptions)... No, no. ...(Interruptions)...

SHRIMATI MAUSAM NOOR (West Bengal): Sir, my Zero Hour today is 'Demand to take necessary steps to stop erosion by the Ganga river in Malda, West Bengal'... (Interruptions)...

MR. CHAIRMAN: We will wait for all these issues during the debate. ... (Interruptions)...

SHRIMATI MAUSAM NOOR: Sir, thank you for accepting my Zero Hour as the first notice. ...(Interruptions)...

MR. CHAIRMAN: Please take your seats. ... (Interruptions)... I have allocated twenty hours. ... (Interruptions)...

MS. SUSHMITA DEV: Sir, how can Nirmalaji accuse the Bengal Government? ...(Interruptions)...

MR. CHAIRMAN: One minute. ...(Interruptions)... No. ...(Interruptions)... What is this? ...(Interruptions)...

MS. SUSHMITA DEV: This is wrong. ...(Interruptions)... You owe one lakh crore.....(Interruptions)...

MR. CHAIRMAN: Mr. Patel, please. ...(Interruptions)... All of you take your seats. ...(Interruptions)... Mr. Patel, take your seat. ...(Interruptions)... Mr. Patel, take your seat. ...(Interruptions)... Please take your seats. ...(Interruptions)... Please take your seats. ...(Interruptions)... Hon. Members, just a minute. ...(Interruptions)... Please allow me to speak. ...(Interruptions)... All of you take your seats. ...(Interruptions)... Please, hon. Members. ...(Interruptions)... Now, Shrimati Mausam Noor. ...(Interruptions)...

SHRIMATI MAUSAM NOOR: Sir, my Zero Hour today.....(Interruptions)...

MR. CHAIRMAN: Yes. ...(Interruptions)... Nothing has gone on record. ...(Interruptions)... One minute. ...(Interruptions)... Dr. Sasmit Patra, please. ...(Interruptions)... Digvijayaji, please. ...(Interruptions)... Digvijayaji, please. ...(Interruptions)... Interruptions)... Interruptions)... Interruptions)... Interruptions)... Interruptions)... Hon. Members, please. ...(Interruptions)... One minute. ...(Interruptions)... Take your seat. ...(Interruptions)... Hon. Members, hon. Minister, please. ...(Interruptions)... Nothing will go on record, please. ...(Interruptions)...

Nothing will go on record. ...(Interruptions)... Hon. Members, I gave the floor to the Leader of the Opposition and he made his point. Since the hon. Finance Minister had to say something, there is a right. ...(Interruptions)... One minute. The rest of you will have ample opportunity during the 20 hours, and I will increase the time also to accommodate others. ...(Interruptions)... Let us set some example. ...(Interruptions)... Please. ...(Interruptions)... The way we have done is not good. ...(Interruptions)... Shrimati Mausam Noor. ...(Interruptions)... Yes, please hear. ...(Interruptions)... She is raising a good point. ...(Interruptions)...

SHRIMATI MAUSAM NOOR: Sir, my Zero Hour today is, Demand to take necessary steps to stop.....(Interruptions)...

MR. CHAIRMAN: Why don't you hear the lady? ...(Interruptions)... It is 'Demand to take necessary steps to stop erosion by the Ganga river in Malda, West Bengal.' It is a very important point. ...(Interruptions)... Yes, Madam Mausam Noor. ...(Interruptions)...

Demand to take necessary steps to stop erosion by the Ganga river in Malda, West Bengal

SHRIMATI MAUSAM NOOR (West Bengal): Sir, thank you for accepting my Zero Hour as the first notice. You have been very generous. However, the Finance Minister has not been generous at all. ...(Interruptions)... Zero has been given to Bengal in the Budget and zero has been given to battle the floods of Malda. So, here I am in the Parliament speaking for the people of Malda Uttar and Malda Dakshin on behalf of the Trinamool Congress. ...(Interruptions)...

(MR. DEPUTY CHAIRMAN in the Chair.)

Every year, during the monsoon, Malda, where I hail from, is devastated by major floods and erosions by the Rivers of Ganga, Mahananda, Fulahar and Tangon but, this year, it is more alarming as, over the course of time, the rivers have changed its direction and the distance between the two major Rivers, Ganga and Fulahar, has come down to only 700 metres which was earlier almost eight kilometres apart. Sir, if these rivers merge, there will be a huge disaster causing colossal damage. Huge areas of lands will be engulfed by the rivers. People will lose their lands, mango orchards, farming fields and the situation will render lakhs of people homeless.